

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. Nos. 2-4 in

Petition(s) for Special Leave to Appeal (Civil) No(s).30350/2008

RAJWATI

Petitioner(s)

VERSUS

NARAIN SINGH & ANR.

Respondent(s)

I.A. No.2 : (Appln. for substitution to bring on record the Lrs. Of
deceased R.No.2)I.A. No.3: (Appln. for C/delay in filing the appln. for
substitution) (with office report)

I.A. No.4 : (Appln. for exemption from filing O.T.)

Date: 23/07/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
(IN CHAMBERS)

For Petitioner(s)

Mr. S.S.Nehra, Adv.

For Respondent(s)

Mr. Ajay Pal, Adv.

UPON hearing counsel the Court made the following
O R D E RDelay in filing the application for substitution
is condoned.The application for bringing on record the legal
representatives of deceased respondent No.2 is
allowed.(Rajni Mukhi)
P.A.(Renu Diwan)
Court Master